NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/109/2017

NAME OF THE PETITIONER(S)

: G.S RAJESH

NAME OF THE RESPONDENT(S)

: MARS CONSORTIUM INFRA PVT LTD & 5

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S-Santhosh Consel for RZ

2. R. LAKSHMI RATAN

FOR PUSHPA MENON

COUNSEL FOR

ORDER

Counsels for both the parties are present and submitted that the Chartered Accountant has not filed the final report. Therefore, Counsels are directed to co-operate with the Chartered Accountant for preparation and submission of the final report before the next date of hearing. Put up on 28.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)